

case *ex-gratia* payments was made by the civil authorities in respect of life lost or injury received or property damaged?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) and (b). The information is being collected and will be laid on the Table of the House.

Bomb Blasts in Jammu and Kashmir

4175. SHRI GURUDAS KAMAT:
SHRI N.J. RATHVA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of bombs blasts which took place in Jammu & Kashmir during the last six months;

(b) the number of civilians, militants and security personnel killed in these blasts;

(c) the number of terrorists arrested in this connection;

(d) the extent to which such incidents have increased over the corresponding period in 1991; and

(e) the steps taken to prevent the recurrence of such blasts?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIM.M. JACOB): (a) (b) and (d). According to available information, the number of bomb blasts and number of civilians, militants and security forces personnel killed in these blasts in Jammu and Kashmir between June-Nov. 1992 and corresponding period of 1991 is as below;

Bomb blasts

| | 1991 | 1992 |
|-----------------|------|------|
| June | 14 | 11 |
| July | 12 | 15 |
| Aug. | 17 | 17 |
| Sept. | 13 | 14 |
| Oct. | 13 | 28 |
| Nov. | 5 | 22 |
| Total | 74 | 104 |
| <i>Killings</i> | | |
| June | 3 | 2 |
| July | 1 | 2 |
| Aug. | 2 | 3 |
| Sept. | 2 | 4 |
| Oct. | - | 43 |
| Nov. | - | 6 |
| Total | 8 | 60 |

(c) The information is being collected from the State Government and will be laid on the table of the House.

(e) Vigilance and the presence of security forces in the sensitive areas has been stepped up to prevent and curb such incidents.

[Translation]

Supply of Sub-Standard Seeds

4175-A SHRI JANGBIR SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the extent of decrease in the production of agriculture products due to sowing low quality seeds during the last one year;

(b) the number of Companies held for supplying sub-standard seeds and manufacturing spurious pesticides; and

(c) the steps being taken by the Government to ensure the supply of good quality seeds and standards pesticides in future?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) These statistics are not being collected by the Government of India.

(b) During 1991-92 following action was taken for selling sub-standard seeds:-

- (i) Warning issued in 1920 cases
- (ii) Stop sale order issued in 1555 cases.
- (iii) Prosecution launched in the court in 134 cases. During the same period samples of pesticides were found misbranded and prosecution launched in 508 cases.

(c) To ensure supply of good quality seeds samples and regularly collected from the dealers/producers and got analysed in 85 Laboratories and action as per the provisions of seed Act, 1966 is taken where the sample is found to be sub-standard. In order to ensure sale of good quality pesticides insecticide Inspectors draw samples of pesticides regularly which are tested in 40 State Pesticides Testing Laboratories in the country and action is taken as per the provision of Insecticides Act, 1968.

Development of Ravine Land

4175- B SHRI KESRI LAL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government had accorded approval to a scheme for developing the ravine lands near Yamuna river in Kanpur Dehat;

(b) if so, the details thereof and the reasons for not implementing this scheme till date;

(c) whether the Government have expanded this scheme after making amendments in it;

(d) if so, the details thereof; and

(e) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). Yes, Sir. A scheme for Ravine Reclamation in Dacoity Prone Areas of Uttar Pradesh, Madhya Pradesh, and Rajasthan was approved during 1987-88. Ravine areas of Yamuna river in Kanpur (Dehat) district of Uttar Pradesh was also included in this Schemes. Special Central Assistance was provided from 1987-88 to 1990-91 on year to year basis. However, the Central Assistance was discontinued with effect from 1991-92 in pursuance of the decision of the National Development Council (NDC) at its meeting held in October, 1990.

(c) No, Sir.

(d) and (e). Does not arise.